

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s ASP SEALING PRODUCTS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	ASP Sealing Products Limited
2.	Date of incorporation of corporate debtor	01-05-1989
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U93090DL1989PLC036079
5.	Address of the registered office and principal office (if any) of corporate debtor	Anbros House 25/31, East Patel Nagar New Delhi - 110008
6.	Insolvency commencement date in respect of corporate debtor	12-02-2020
7.	Estimated date of closure of insolvency resolution process	10-08-2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ashish Singh IBBI/IPA-002/IP-N00416/2017-18/11230
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Unit No. 811, 8th Floor , Aggarwal Millenium Tower-1 Near B T W, Netaji Subhash Place, Pitampura , New Delhi, - 110034 E-mail Id: ashishsinghcs@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Unit No. 811, 8th Floor , Aggarwal Millenium Tower-1 Near B T W, Netaji Subhash Place, Pitampura , New Delhi, - 110034 E-mail Id: aspspl.ip@gmail.com
11.	Last date for submission of claims	26-02-2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
12.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) www.ibbi.gov.in (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, New Delhi, Bench-III, has ordered the commencement of a Corporate Insolvency Resolution Process of the ASP Sealing Products Limited on 12-02-2020.

The creditors of ASP Sealing Products Limited are hereby called upon to submit their claims with proof on or before 26-02-2020 to the interim resolution professional at the address mentioned against entry No. 10.

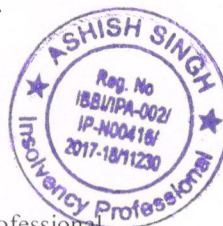
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Ashish Singh

Interim Resolution Professional

Reg No- IBBI/IPA-002/IP-N00416/2017-18/11230



Date: 14-02-2020

Place: New Delhi